## Declaration of Assets and Liabilities

अने राजीव टेजा-1

Year 2023

I, SUMAN KUMAR son/daughter/wife of Late Somesh Kumar Mandal aged 42 Years (approx), belonging to Bihar Govt. service and presently working as Library Attendant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents\*:

15/2/23

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

N	o. Description	Self	Spouse name (s) (Kalyani Kumari)	Dependant-1	Dependant-2	Dependant-
(i)	Cash	Rs. 20,500/-	Rs. 10,500/-	(Ankush Kumar)	(Aryan Triahan)	
(ii)	Deposits Banks, Financi Institutions Ar Non-Banking Financial Companies	in Rs. 20,000/- in SE al A/c SBI, Bihar Vidhan Mandal Branch, Patna	Rs. 10,000/- in SB A/c BOI, Awas Board Branch, Patna	×	×	×
(iii)	Bonds, Debentures and shares in Companies	×	×	×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Premium Rs. 1055/- P.M.	LIC Premium Rs. 1104/- P.M.	×	x	×
(v)	Motor Vehicles (details of make, etc.)	Honda Motor Cycle Reg. NoBR01BM- 0935 Royal Enfield BR-01FV2179	×	×	×	×
	Jewellery (give details of weight and value)	20 gm. gold jewellary (approx) Rs. 1,04,000/- (approx)	100 gm. gold jewellary (approx) Rs. 5,52,000/- (approx) 500 gm. silver Rs. 35,000/- (approx)	×	×	×
5	such as values of	Rs. 3025/- per month Rental Income Agreement till 2027)	х	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed \* Dependent of the latest market value in Stock companies should be given.

\* Dependent here means a person substantially dependent on the income of the

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

1	l. Description o.	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Bhuria, Sanhola, Bhagalpur Plot No41, Khata No275, Area-1 acre 91.25 decimal	×	×	×	×
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	. x	×	×	×	×
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	×	×	×	×
- Survey number(s) - Extent (Total neasurement) - Current market value  Plot No304, Khata No235, Area-3 decimal (ii) Khata no270, Plot No294, Area-		house at Bhuria, Sanhola, Bhagalpur Plot No304, Khata No235, Area-3 decimal (ii) Khata no270.	x	×	×	×
1)	Other (such as interest in property)	Undefined share in HUF	×	×	×	×

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on (08.02.2021)	
(a)	Loans from Banks     Loans from financial institutions	Rs. 2,00,000/- Rs. 1,20,000/- from SBI, Bihar Vidhan Mandal Branch, Patna	Rs. 1,00,000/- (Approx) 1,10,000/- (Approx)	
		×	×	
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	×	×	
	(b) dues to departments dealing with supply of water	×	×	
	(c) dues to departments dealing with supply of electricity	×	×	

	(d) dues to departments dealing with telephones	×	×	
	(e) dues to done to	^		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	×	×	
	(f) Other dues, if any			
h)	(i) Income Tax including surcharge	×	×	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	N/A PAN-BKIPK1780J	×	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	×	
	(iii) Sales Tax [ Only in case of proprietary business]	×	×	
	(iv) Property Tax	×	×	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1343
Gender	:-	<b>M</b> (M/F)
Date of Birth	:-	2 2 0 5 1 9 8 0 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	LIBRARY
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Suman Kumar

Name of Employee: Suman Kumar

Designation: Library Attendant

Department: Bihar Legislative Assembly

Note: -

Place: Patna

Date: 07/02/2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.